

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-06-2024 AT 10:30 AM**

CP (IB) No. 275/7/HDB/2023

AND

IA (IBC) 1275/2024 (E Filing No: 0981/2024) in CP (IB) No. 275/7/HDB/2023

u/s. 7 of IBC, 2016

IN THE MATTER OF:

Karne Ramesh Babu

...Financial Creditor

AND

Kalzen Contech Private Limited

...Corporate Debtor

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1275/2024 (E Filing No: 0981/2024)

Learned Counsel Mr Viswajith, for applicant present through Video Conference.
Learned counsel for the applicant reports not ready. At request matter adjourned
to 23.07.2024 as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)